

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 AM ON 12th Feb 2021

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	CP/127/KOB/2019
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	AJITH NAGAPPAN NAIR RADHAMONY & ANOTHER
NAME OF RESPONDENTS	:	AMRUTHAMGAMAYA NATURE CARE AND LEISURE PVT.LTD. & 4 OTHERS

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Office Notes

Video Conference

12th Feb 2021

ORDER**CP/127/KOB/2019**

Learned PCS for the Petitioner Shri Bijoy P Pulipra, learned counsel for respondents Shri S.Eshwar, learned PCS Shri Gokul RI and Zibi Jose are also appeared through VC. Learned counsel for Petitioner argued and concluded. Learned counsel for R 1 to 3 argued partly. List for further arguments of the respondents on **9.3.2021 at 2.30 pm** as PART HEARD. In the meantime, the counsel/PCS who have not filed written arguments in brief (limiting to 5-6 pages) may file the same.

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Sd/-

Ashok Kumar Borah
Member (Judicial)